

**GOVERNMENT OF INDIA  
LAW AND JUSTICE  
LOK SABHA**

UNSTARRED QUESTION NO:1185  
ANSWERED ON:07.03.2008  
ADDITIONAL ASSISTANCE FOR COMPUTERIZATION  
Murmu Shri Rupchand

**Will the Minister of LAW AND JUSTICE be pleased to state:**

- (a) whether some State Government have requested the Union Government for additional financial assistance for using modern technologies including computerization for translation of Central Acts into Santhli;
- (b) if so, the details thereof; and
- (c) the action taken by the Union Government thereon?

**Answer**

MINISTER OF LAW AND JUSTICE (SHRI H. R. BHARDWAJ)

- (a) No request has been received from any State Government for additional financial assistance for using modern technologies including computerization for translation of Central Acts into Santhli.
- (b) & (c) Do not arise